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IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 24-11-2026

CORAM

THE HON'BLE MR JUSTICE A.D.JAGADISH CHANDIRA

AND

THE HON'BLE MR.JUSTICE SHAMIM AHMED

Sub Application No. 671 of 2026
in Contempt Petition DR.No.68652 of 2026

Anand,
S/o. Mani,
No. 19/6, Nochikuppam,
Mylapore, Santhome,
Chennai - 600004.

..Applicant(s)

Vs

1. Dr. N.Subbaiyan, I.A.S.,
   Secretary, The State of Tamil Nadu,
   Animal Husbandry, Dairying and
   Fisheries Department,
   Fort St.George, Chennai-600009.

2. Thiru. Gangandeep Singh Bedi, I.A.S.,
   Additional Chief Secretary to Government,
   Municipal Administration and Water supply
   Department,
   Ezhilagam, Chennai-600 005.

3. Dr. K.Vijayakarthikeyan, I.A.S.,
   Director of Fisheries,
   Nandanam, Chennai-600 035.

4. Thiru. V.Anbuselvan, I.A.S.,

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Order QR

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District Collector,
Singaravelar Maligai,
Rajaji Salai, Chennai-600 001.

5. Dr. G.S.Sameeran, I.A.S.,
Commissioner,
Greater Chennai Corporation,
Rippon Buildings, Chennai-600 003.

6. Thiru. A.Amalraj, I.P.S.,
Commissioner of Police,
Greater Chennai City, Vepery,
Chennai - 600007.

7. Thiru. P.Banukumar,
Zonal Officer,
Zone - IX, Teynampet,
Greater Chennai Corporation,
Chennai-600 018.

..Respondent(s)

Sub Application is filed togrant leave to initiate contempt proceedings against the respondents for willful and deliberate disobedience of the assurances recorded by this Court in the order dated 17.02.2025 passed in Suo Motu W.P.No. 11064 of 2023.

For Applicant(s): Mr. T.S.Lavanesh(VC)

For Respondent(s): Mr.Abdul Hameed,
Additional Advocate General
Assisted by
Mr. B. Prashath Nadaraj for R1 to
R4Ms.Nithya Muthukumarasamy,
Standing Counsel for R5 & R7
Mr.Durai Gunasekaran,
Government Advocate (Crl. Side) for R6

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ORDER

(made by A.D.Jagadish Chandira J.)

This Court, by an order dated 17.02.2025, closed the suo motu writ petition in W.P.No.11064 of 2023 recording the submission of the learned Additional Advocate General, with a direction to the Chennai Corporation as well as the Chennai City Police to ensure at all times that there is no hindrance in the smooth flow of traffic in the entire stretch of loop road.

2. Alleging that the undertaking and the assurance given before this Court has not been complied with, the present Sub Application is filed to grant leave to initiate contempt proceedings against the respondents for their willful and deliberate disobedience.

3.Heard the learned counsel appearing for the petitioner and the learned Additional Advocate General, assisted by respective counsel appearing for the State, Greater Chennai Corporation and the Police Department.

4. Post on 01.12.2026 for the appearance of the following officials at 3.00 p.m., before this Court.

i.The Commissioner, Greater Chennai Corporation, Ripon Buildings, Chennai – 600 003;

ii.The Commissioner of Police, Greater Chennai City, Vepery, Chennai – 600 007;

iii.The District Collector, Singaravelar Maligai, Rajaji Salai, Chennai-600 001; and

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iv.The Additional Commissioner of Police (Traffic), Greater Chennai, Vepery, Chennai.

5. The learned Advocate General is requested to be present before this Court to assist the Court in this matter on the next hearing date.

6. A copy of this order shall be communicated to the officials concerned for compliance of the order dated 17.02.2025 and their appearance.

(A.D.J.C.,J.) (S.S.A.,J.)
24-11-2026

RAA

To

1.Dr. N.Subbaiyan, I.A.S.,
Secretary, The State of Tamil Nadu,
Animal Husbandry, Dairying and
Fisheries Department,
Fort St.George, Chennai-600009.

2.Thiru. Gangandeep Singh Bedi, I.A.S.,
Additional Chief Secretary to Government,
Municipal Administration and Water supply
Department,
Ezhilagam, Chennai-600 005.

3.Dr. K.Vijayakarthikeyan, I.A.S.,
Director of Fisheries,
Nandanam, Chennai-600 035.

4.Thiru. V.Anbuselvan, I.A.S.,
District Collector,
Singaravelar Maligai,
Rajaji Salai, Chennai-600 001.

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5.Dr. G.S.Sameeran, I.A.S.,
Commissioner,
Greater Chennai Corporation,
Rippon Buildings, Chennai-600 003.

6.Thiru. A.Amalraj, I.P.S.,
Commissioner of Police,
Greater Chennai City, Vepery,
Chennai – 600007

7.Thiru. P.Banukumar,
Zonal Officer,
Zone - IX, Teynampet,
Greater Chennai Corporation,
Chennai-600 018.

8.The Additional Commissioner(Traffic),
Chennai.

9.The Public Prosecutor,
High Court, Madras.

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AND

SHAMIM AHMED, J.

RAA

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